

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/129(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	MAAN STEEL & POWER LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mrs.Manju Bhuteria ,Adv.] For the Applicant
Ms.Aisha Amin, Adv.]

ORDER

1. Ld.Counsel for the Applicant present.
2. Heard. **Reserved for ORDERS.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**